

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 389 of 2017

Dated: 09th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Century Textiles and Industries Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission &Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. M.L. Lahoty
Mr. Anchit Sripat

Counsel for the Respondent(s) : Mr. Arjun Krishnan for R-2
Mr. Sharad Gupta
h/f V.K. Arora for R-3/UREDA

ORDER

As the matter was not reached, post this matter for hearing on **09.10.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member